

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3759  
ANSWERED ON:11.12.2009  
ROAD MAP FOR REGULATORY CONVERGENCE  
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**Will the Minister of FINANCE be pleased to state:**

- (a) whether any plan for regulatory convergence has been presented to the Finance Minister;and
- (b) if so, the details thereof and action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) Various expert committees have made specific recommendations in this regard.
- (b) The recommendations envisage, inter-alia, convergence of all organized financial trading (equity, debt, all derivatives i.e., commodity derivatives, currency and interest rate derivatives) under the regulatory supervision of one Regulator and all deposit taking institutions under the central bank.